

tioned and electronic equipment is likely to be supplied during the 7th plan period.

Setting up of Sub-Committee to look into the Problems of Ex-Servicemen

1185. SHRI BANWARI LAL PUROHIT : Will the Minister of DEFENCE be pleased to state :

(a) whether a committee was constituted under the Chairmanship of Shri K.P. Singh, Deo, former Union State Minister of Defence to look into the problems of Ex-Servicemen about a year ago;

(b) whether the Committee has submitted its report to Government;

(c) if so, details thereof;

(d) whether another sub-committee has been set up to look into the redresses of Ex-servicemen; and

(e) if so, when a final decision will be taken in the matter ?

THE MINISTER OF DEFENCE (SHRI P.V. NARSIMHA RAO) : (a) and (b) : Yes, Sir.

(c) Copies of the Report are being laid on the Table of the House separately.

(d) As required by the general instructions of Government on the subject, with a view to speedily achieve inter-Ministry consultations (which were necessary on a large number of the recommendations) an "Empowered Committee" (and not a sub-committee) was set up by the Ministry of Defence, including representatives from all other concerned Ministeries as well as the Planning Commission. The Empowered Committee has completed its task.

(e) Many of the recommendations have been accepted and their implementation is in hand. A final decision will be taken shortly on the remaining recommendations which relate exclusively to the Central Government. The recommendations which need to be individually decided upon and implemented by the State Governments have already been commended to them.

Manufacture of LPG Cylinders

1186. SHRI C. MADHAV REDDI : Will the Minister of PETROLEUM be

pleased to state :

(a) whether he is aware that there is scarcity of LPG cylinders and as a result it takes a long time in getting domestic gas connections;

(b) the total manufacturing capacity of cylinders during the last two years vis-a-vis total demand during the period;

(c) whether any cylinders had to be imported during the period; and

(d) if so, details thereof and foreign exchange involved ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) There is no scarcity of LPG cylinders.

(b) The total manufacturing capacity and demand for LPG cylinders during the last two years was as follows :

	<i>Mfg. Capacity</i>	<i>Lakhs Demand</i>
1983-84	99.00	50.00
1984-85	120.00	50.00

(c) and (d) : In view of shortage of cylinder during 1982-83, the Indian Oil Corporation had floated a global tender, in December, 1982. Based on the tender order for 8 lakh cyinders were placed on M/s. Mangels Minas of Brazil. Against this order 6.2 lakh cylinders have been received, involving foreign exchange of US \$94,67,400/.

Digital Tele-Communication Network in Koraput District in Orissa

1187. SHRI GIRDHAR GOMANGO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Koraput District in Orissa was selected by his Ministry to provide digital tele-communication net-work during Sixth Plan;

(b) whether it is a fact that except the selection of places for installation of towers in different places of that district by the Telecommunication Circle, Orissa, no further progress had been made up to the end of Sixth Plan;

(c) if so, the reasons thereof; and

(d) the steps taken by his Ministry to implement the scheme during Seventh Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Stations for the introduction of integrated digital network in Koraput District have been identified and network plans have been prepared.

(c) and (d) : The scheme was not taken up due to non-availability of the equipment. The scheme can be implemented in the Seventh Plan subject to availability of equipment and funds.

**Purchase of Stationery etc.
in Defence Ministry**

1188. SHRI KAMLA PRASAD SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Department of Personnel and Administrative Reforms Office Memorandum No. 14/14/80 Welfare dated 14-7-1981 made it incumbent on all Central Departments their attached and subordinate offices and other organisations financed and/or controlled by Government located at Delhi/New Delhi to purchase all items of stationery, electrical, sanitary and other goods from the Central Government Employees Consumer Co-operative Society Ltd., New Delhi;

(b) the names of all offices falling under his Ministry covered by the above said order;

(c) whether all offices under his Ministry including Air Headquarters and Delhi Cantt. offices are following the above instructions and buying these items from the Society; and

(d) if not, the steps taken to ensure compliance of the order ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir, except Delhi Cantonment Board.

(b) It is not considered necessary in the public interest to disclose the names of the subordinate formations located in Delhi/Delhi Cantt.

(c) It is confirmed that all offices under the Ministry of Defence, except Delhi Cantonment, Board, located at Delhi/Delhi Cantonment. are buying the items of stationery from the Central Government Employees Consumer Co-operative Society Ltd. Delhi.

(d) Instructions have been issued to the Delhi Cantonment Board to follow the prescribed procedure.

**Retention of Telephone Facilities after
Retirement of Government
Officers**

1189. SHRI LAKSHMAN MALLICK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government allows retention of telephone facility after retirement of an officer of Government or on death, if request is made by the family members of the concerned Government officer; and

(b) if so the details regarding the procedure followed in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No, Sir. however, a retiring Government officer can register for a telephone connection in his personal capacity as a Retired Government Officer in the 'Non-OYT-SS' category six months before the date of his/her superannuation provided he/she has drawn a basic salary of Rs. 1600 per month or more for at least one year prior to retirement. The Government official should not have availed of this facility earlier at any other station in the country under this category. This facility will also be available to the spouse of the Government employee after his/her death.

**Concessions for Setting up Industries
in Backward Areas**

1190. PROF. P. J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :